GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. † 916 TO BE ANSWERED ON 21.11.2016

PROMOTION OF MSME SECTOR

† 916. DR. RAVINDRA KUMAR RAY:

DR. BHARATIBEN D. SHYAL:

SHRI CH. MALLA REDDY:

SHRI B.S. YEDIYURAPPA:

SHRI P.R. SUNDARAM:

DR. MANOJ RAJORIA:

PROF. RAVINDRA VISHWANATH GAIKWAD:

SHRI RAHUL KASWAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the total number of registered and unregistered Micro, Small and Medium Enterprises (MSMEs) in the country at present, State/UT-wise;
- (b) whether the Government has made any assessment regarding the problems faced by the MSMEs in the country in obtaining loans, if so, the details and the outcome thereof along with the corrective steps taken/being taken by the Government in this regard;
- (c) whether the Confederation of Indian Industry has requested for simplification and rationalization of inspection and regulations of the MSMEs;
- (d) if so, the details thereof and the action taken by the Government thereon; and
- (e) the other steps including new schemes/programmes being taken by the Government for promotion of MSME sector in the country along with the funds provided for the purpose during the last three years and the current year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a): The Total Number of registered micro, small and medium enterprises (MSMEs) in the country as on 10.11.2015 is 55,76,540. The number of MSME units registered as Udyog Aadhar Memorandum till 10.11.2016 is 18,15,664. Earlier till 29.09.2006, MSME units were registered as small scale industry and from 29.09.2006 to 18.09.2015 as Enterprise Memorandum II (EM II). The total number of MSME units with SSI registration is 15,63,974 and as EM-II registration 21,96,902. The State-wise number of registered MSMEs as on 10.11.2016 in the country is given at Annexure –I.

As per the last MSMEs Census (Fourth) of Micro, Small & Medium Enterprises data collected with reference to base year 2006-07, as well as data extracted from the Economic Census 2005 conducted by Central Statistical Office (CSO), Ministry of Statistics & Programme Implementation (MoSPI), for activities excluded from Fourth Census, namely wholesale / retail trade, legal, educational and social services, hotel & restaurants, transports and storage & warehousing (except cold storage), the total Number of unregistered MSMEs–in the country is 346.12 lakh. The State-wise number of Unregistered MSMEs as per the data sources mentioned above, in the country is given at Annexure –II

(b): The Government is conscious of the problems being faced by MSMEs in availing loan facilities under various schemes of the Ministry. The micro, small and medium enterprises (MSMEs) face constraints in accessing credit facilities from institutional sources which include inadequate and timely credit, high cost of credit, collateral requirements, etc. MSMEs do have the disadvantage of being perceived as high risk category by Banks.

The Reserve Bank of India (RBI) has issued detailed guidelines to all scheduled commercial banks on lending to micro, small and medium enterprises (MSME) sector which, inter alia, provide for a time frame for disposal of loan applications, loan limit for dispensing the collateral requirement and sub-targets for micro enterprises within the MSE lending. In terms of the recommendations of the Task Force on MSMEs under the chairmanship of the Principal Secretary to the Prime Minister, the RBI has advised the banks, inter alia, to achieve a 20 per cent year-on-year growth in credit to micro and small enterprises. Further, the Government is implementing schemes like Prime Minister's Employment Generation Programme (PMEGP), Credit Guarantee Scheme, etc., throughout the country (including North-Eastern Region), and for all segments of the people including vulnerable sections like SCs/STs, women to facilitate enhanced flow of credit to the MSME sector, especially for micro and small enterprises

- (c) & (d) The Ministry has not, so far, received any concrete, actionable request for simplification and rationalization of inspection and regulations of the MSMEs from the Confederation of Indian Industry. Many of the issues of the MSME sector are under the jurisdiction of the State Governments and other Central Government Ministries. Hence, such a comprehensive exercise would have to take into account the concerns of all stakeholders and authorities.
- (e): All the promotional activities undertaken by the Ministry of Micro Small and Medium Enterprises (MSME), Govt. of India are in pursuance of the MSME Development Act, 2006. All the schemes of the Ministry of MSME are geared towards promotion, development and enhancement of competitiveness of MSME engaged in manufacturing and services. List of the major such schemes of the Ministry {including those of Office of Development Commissioner (MSME)} is given as Annexure-III.

For implementing various schemes for the development of MSMEs, Government allocated Rs. 2600.00 Crore, Rs. 2500.00 Crore and Rs. 2620.00 Crore for 2013-14 (RE), 2014-15 (RE) and 2015-16 (RE), respectively. Plan Outlay for the year 2016-17 (BE) is Rs. 3000.00 Crore.

Annexure-I

Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 916 for answer on 21.11.2016

State / UTs	Udyog Aadhaar	Entrepreneur Memorandum	SSI Registered	Total
	Regd.	(Part-II) filed		
ANDHRA PRADESH	69,339	22,128	45,692	1,37,159
ARUNACHAL				
PRADESH	194	483	417	1,094
ASSAM	296	13,864	19,864	34,024
BIHAR	4,84,074	27,288	50,036	5,61,398
CHHATTISGARH	8,689	11,392	22,768	42,849
GOA	1,548	862	2,621	5,031
GUJARAT	1,51,259	3,21,785	2,29,830	7,02,874
HARYANA	17,887	6,068	33,150	57,105
HIMACHAL				
PRADESH	2,306	6,395	11,931	20,632
JAMMU AND				
KASHMIR	2,323	8,395	14,993	25,711
JHARKHAND	52,469	15,885	18,190	86,544
KARNATAKA	42,550	1,66,267	1,36,186	3,45,003
KERALA	25,546	1,02,868	1,50,188	2,78,602
MADHYA PRADESH	91,383	1,45,167	1,06,997	3,43,547
MAHARASHTRA	1,59,133	1,36,878	86,586	3,82,597
MANIPUR	5,549	1,074	4,492	11,115
MEGHALAYA	199	4,501	3,010	7,710
MIZORAM	184	2,146	3,715	6,045
NAGALAND	107	5,624	1,332	7,063
ODISHA	21,133	17,105	19,606	57,844
PUNJAB	16,827	17,531	48,110	82,468
RAJASTHAN	82,758	1,24,280	54,885	2,61,923
SIKKIM	97	199	122	418
TAMIL NADU	1,89,437	5,80,169	2,33,881	10,03,487
TELANGANA	49,910	40,728	-	90,638
TRIPURA	1,496	1,530	1,343	4,369
UTTAR PRADESH	2,44,414	2,89,360	1,87,742	7,21,516
UTTARAKHAND	4,827	16,240	23,765	44,832
WEST BENGAL	65,751	1,03,276	43,259	2,12,286
ANDAMAN AND				
NICOBAR ISLANDS	1,093	653	750	2,496
CHANDIGARH	993	1,365	996	3,354
DADAR AND NAGAR				
HAVELI	580	943	1,716	3,239
DAMAN AND DIU	451	923	594	1,968
DELHI	19,668	2,309	3,754	25,731
LAKSHADWEEP	21	99	2	122
PUDUCHERRY	1,173	1,122	1,451	3,746
Total	18,15,664	21,96,902	15,63,974	55,76,540

Annexure-II

Annexure-III referred to in reply to part (a) of Lok Sabha Unstarred Question No. 916 for answer on 21.11.2016(As per Fourth All India Census of MSME with base year 2006 and Economic Census, 2005)

State / UTs	Sample Survey 4 th All	EC-2005	Total
ANDUDA	India Census		
ANDHRA PRADESH	14.00	10.6	25.50
	14.90	10.6	25.50
ARUNACHAL PRADESH	0.25	0.16	0.41
ASSAM	0.25 2.14	0.16	0.41
BIHAR	7.48	4.28 6.72	6.42
	2.78	2.19	4.97
CHHATTISGARH GOA	0.56	0.27	0.83
GUJARAT	13.03	6.46	19.49
HARYANA	4.87	3.46	8.33
HIMACHAL	1.60	1 15	2.75
PRADESH	1.60	1.15	2.75
JAMMU AND	1 10	1 (0	2.06
KASHMIR	1.18 4.25	1.68	2.86
JHARKHAND		2.32	6.57
KARNATAKA	11.12	7.7	18.82
KERALA	12.94	7.69	20.63
MADHYA	11.50	(7)	10.26
PRADESH	11.50	6.76	18.26
MAHARASHTRA	14.45	15.31	29.76
MANIPUR	0.44	0.42	0.86
MEGHALAYA	0.47	0.38	0.85
MIZORAM	0.10	0.16	0.26
NAGALAND	0.16	0.21	0.37
ODISHA	9.77	5.76	15.53
PUNJAB	9.66	4.32	13.98
RAJASTHAN	9.14	6.96	16.10
SIKKIM	0.06	0.1	0.16
TAMIL NADU	18.21	12.58	30.79
TRIPURA	0.26	0.7	0.96
UTTAR PRADESH	22.34	19.82	42.16
UTTARAKHAND	2.00	1.51	3.51
WEST BENGAL	20.80	13.41	34.21
ANDAMAN AND			
NICOBAR			
ISLANDS	0.07	0.07	0.14
CHANDIGARH	0.28	0.2	0.48
DADAR AND			
NAGAR HAVELI	0.04	0.03	0.07
DAMAN AND DIU	0.01	0.04	0.05
DELHI	1.75	3.74	5.49
LAKSHADWEEP	0.01	0.01	0.02
PUDUCHERRY	0.13	0.21	0.34
Total	198.74	147.38	346.12

Annexure-III referred to in reply to part (e) of Lok Sabha Unstarred Question No. 916 for answer on 21.11.2016

List of Schemes of the Ministry of Micro, Small and Medium Enterprises

- 1. Ministry of Micro, Small and Medium Enterprises:
 - International Cooperation
 - ❖ Assistance to Training Institutions (ATI)
 - Marketing Assistant
 - Prime Minister Employment Generation Programme (PMEGP)
 - Janshree Bima Yojana for Khadi Artisans
 - ❖ Market Development Assistance (MDA)
 - * R&D Activities of Coir Board under Central Sector Plan of Science & Technology (S&T)
 - Rejuvenation, Modernisation and Technology Upgradation of Coir Industry (REMOT)
 - CSS of Export Market Promotion
 - Skill Upgradation & Quality improvement and Mahila Coir Yojana
- 2. Office of the Development Commissioner (MSME)
 - Credit Linked Capital Subsidy Scheme
 - ❖ MSE Cluster Development Programme
 - ❖ Tool Rooms & Tech. Institutions
 - Credit Guarantee Scheme
 - ❖ Technology Upgradation and Quality Certification (TEQUP)
 - Lean Manufacturing Scheme
 - Incubation Centre
 - ❖ Design Clinics Scheme for MSME Sector
 - ❖ Intellectual Property Facilitation Centre (IPFC)
 - **❖** TREAD
 - Technology Centres Systems Programme (TCSP) EAP
 - ❖ QMS/QTT including Zero Defect Zero Effect: ZED
 - ❖ Domestic Market (MATU)
 - ❖ National Award (Entrepreneur & Quality)
 - ❖ ISO 9000/14001 Reimbursement
- 3. National Small Industries Corporation (NSIC)
 - ❖ Performance and Credit Rating
 - Bank Credit Facilitation
 - * Raw Material Assistance
 - Single Point Registration
 - Infomediary Services
 - Marketing Intelligence Services Lease
 - Bill Discounting
 - **❖** NSIC Infrastructure
 - i. Exhibition cum Marketing Development Business Park
 - ii. Exhibition Hall, Hyderabad
 - iii. IT Incubator
 - iv. Exhibition Grounds, New Delhi
 - v. Software Technology and Business Parks.